

DIVISION BENCH
COURT - I

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/145(KB)2018
IA(I.B.C)/1187(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

IN THE MATTER OF	ORIENTAL BANK OF COMMERCE VS KOLKATA CONDUCTOR & CABLE PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance VC and Physical (Hybrid) Mode

Ms. Tanvi Luhariwala, Adv.

] For Liquidator

ORDER

1. Ld. Counsel for the liquidator present.
2. Notice was directed to be issued for personal appearance of Manoj Kumar Singh on 26th February, 2024. As per tracking report of postal department placed on record, it has come back with the endorsement "item returned; refused" Therefore, the service is completed, however, Manoj Kumar Singh is not present. Await personal presence of Manoj Kumar Singh before this Tribunal on the next date of hearing.
3. It is made clear that if Manoj Kumar Singh fails to appear before this Tribunal, his personal presence will be secured through 'police agency.'
4. Post this matter on **17.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**